

List of Statutory Dues - M/s. Landmark Housing Project Chennai Private Limited (in Liquidation)					
S. No.	Name of the Operational Creditor	Principal Amount Claimed	Interest Claimed	Total Amount Claimed	Amount Admitted
1	Office of the Assistant Commissioner of Central Excise & GST	₹ 148,296,621.00	₹ 372,618,429.00	₹ 520,915,050.00	₹ 0.00
2	Employees Provident Fund Organisation	₹ 1,789,080.00	₹ 0.00	₹ 1,789,080.00	₹ 1,789,080.00
3	Office of Assistant Commissioner of Income Tax	₹ 587,103,096.00	₹ 0.00	₹ 587,103,096.00	₹ 313,322,536.00
4	Commercial Taxes Department	₹ 2,378,393.00	₹ 0.00	₹ 2,378,393.00	₹ 2,378,393.00
Total				₹ 1,112,185,619.00	₹ 317,490,009.00

LANDMARK HOUSING PROJECTS CHENNAI
PRIVATE LIMITED (IN LIQUIDATION)



LIQUIDATOR